## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

13

T.C.P No. 741/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES:

Hospital Infra Solutions Pvt.Ltd.

V/s.

Emergent Medi-Tech (I) Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION

SIGNATURE

## ORDER

## TCP No. 741/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel list this matter on 18.07.2017.

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)